

**Central Administrative Tribunal  
Principal Bench**

**OA - 1417/2014**

**New Delhi, this the 23rd day of October, 2018**

**Hon'ble Ms.Nita Chowdhury, Member(A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Sneh Kumar, Age – 26 years  
S/o Sh. Ganga Bishan  
VPO – Rohera  
District & Tehsil – Kaithal  
State – Haryana – 136044.

(By Advocate : Mr. Sachin Chauhan)

**Versus**

**....Applicant**

1. Union of India  
Through its Secretary  
Govt. of India  
Ministry of Personnel, Public Grievances and Pension  
Department of Personnel & Training  
North Block, New Delhi.
2. Staff Selection Commission  
Through the Chairman  
S.S.C.  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi – 3.
3. The Regional Director (NR)  
Govt. of India  
Department of Personnel & Training  
Staff Selection Commission  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi – 3.
4. The Controller General  
O/o The Controller General of Defence Account  
Ministry of Defence  
Office of the CGDA,  
Ulan Batar Road, Palam  
Delhi Cantt – 10.

**....Respondents**

(By Advocate : Mr. Gyanendra Singh)

**ORDER (ORAL)****Ms. Nita Chowdhury :**

When the matter is taken up, learned counsel for both parties inform that the Staff Selection Commission (SSC), i.e. respondents, has already declared the result of withheld candidates of CGLE, 2012 vide its letter dated 15.03.2018 and another enclosed letter dated 22.03.2018. Accordingly, nothing remains in this OA. However, learned counsel for applicant requests that he be given liberty, if so advised, to file fresh OA in case, it is needed.

2. Accordingly, OA is disposed of.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

*/anjali/*